

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 400**

TO BE ANSWERED ON THE 22ND JULY, 2026/ ASHADHA 31, 1948 (SAKA)

MEASURES TAKEN FOR THE WELFARE OF CAPFS PERSONNEL

400 # SHRI NEERAJ SHEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the new initiatives taken or are planned by Government for the welfare of Central Armed Police Forces (CAPFs) personnel and their dependents in the last three years; and

(b) the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Various initiatives taken by the GOI for the welfare of CAPF personnel are annexed.

Annexure-I

The Government of India has taken several measures for welfare of the personnel of the Central Armed Police Forces (CAPFs) and their families. These initiatives encompass financial assistance, educational support, housing, and rehabilitation services.

- **Ayushman CAPF:** It is an initiative launched by the Government of India under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) specifically for personnel of the Central Armed Police Forces (CAPFs) and their families. It provides cashless and paperless medical treatment at empanelled private and government hospitals across India
- **Ex-Gratia Payments:** In the unfortunate event of death due to accidents during duty, CAPF personnel's next of kin receives ₹25 lakh. For deaths resulting from acts of violence by terrorists or during enemy action, the compensation is ₹35 lakh.
- **Accidental death insurance coverage under CAPF salary package scheme:** This policy offers financial support to the families of personnel who lose their lives in the line of duty.
- **Prime Minister's Scholarship Scheme (PMSS):** This scheme has been launched to encourage higher technical and professional education among the wards and widows of CAPF and Assam Rifles personnel. The scheme offers 2,000 scholarships annually (1,000 for boys and 1,000 for

girls). The scholarship amounts are ₹3,000 per month for girls and ₹2,500 per month for boys, disbursed annually as ₹36,000 and ₹30,000, respectively.

- **Contributory Welfare Fund:-** Necessary guidelines has been issued to bring uniformity in payout to the Next of Kins (NoKs) of deceased CAPF personnel from Contributory Welfare Fund.
- **Quota for wards of CAPF:-** 26 seats in MBBS & 03 seats in BDS have been reserved for the wards of serving/deceased CAPFs & AR personnel.
- **CAPF e-Awas Portal:** A dedicated online platform has been developed which facilitates the registration and allotment of residential quarters to CAPF personnel. It also provides facility for inter-force allotment.
- **Welfare and Rehabilitation Board (WARB):** This has been established to oversee the welfare and rehabilitation of retired CAPF personnel and their families, including the next of kin of deceased or disabled personnel. WARB operates through State and District Welfare Officers across the country.
- **“CAPF Punarvaas” scheme:** - A “CAPF Punarvaas” scheme was launched by linking Private Security Agencies (Regulation) Act (PSARA) website with WARB website where the data of retired and willing Ex-CAPF/AR personnel is made available to Private Security Agencies on PSARA website for re-employment in Private Security Agencies.

- **Medical Facilities: Retired personnel and their spouses receive medical facilities from CGHS/CPMF Hospitals or a medical allowance of ₹1000 per month.**
- **Risk and Hardship Allowance: Risk and Hardship allowance is being provided for CAPF personnel deployed in Jammu and Kashmir, Left-Wing Extremism affected districts & North Eastern States.**
- **Kendriya Police Kalyan Bhandar (KPKB): The government has introduced 50% GST concession to the beneficiaries on purchase of Goods from KPKB, w.e.f 01.04.2024 to provide quality products to CAPF personnel at discounted rates .**
- **Liberalized Pension Awards (LPA) and Extraordinary Family Pension (EFP): There are special pension schemes designed for the families of Central Armed Police Forces (CAPF) personnel who suffer death or disability due to operational hazards, ensuring financial security for their dependents.**
- **Bharat Ke Veer: It is an initiative launched by the Ministry of Home Affairs (MHA) to support the families of deceased Central Armed Police Forces (CAPF) personnel. It enables citizens to contribute financially to the families of soldiers who have sacrificed their lives in the line of duty.**
- **Operational Casualty Certificate : CAPF personnel killed in action or on duty gets 'Operational Casualty Certificate' on the line of 'Battle**

Casualty Certificate' as available to Armed Forces. NoKs are entitled to certain benefits viz Air and Rail travel fare concession and allotment of Oil Product Agencies.

- **Compassionate Appointment : Compassionate Appointment is also given to the eligible dependent in accordance with the Government instructions.**
- **Honorary Rank : To boost the self-esteem and sense of pride among the personnel, Honorary Rank is being granted to the personnel (Constable to Sub-inspector) of CAPFs & Assam Rifles, w.e.f 23.05.2025.**
- **Air Courier Service : Air travel facility is provided to entitled CAPFs & AR personnel deployed in Kashmir Valley.**
- **Additional HRA : Sanction of additional HRA at the rate of 'Y' Class city (20% of basic pay) to the CAPF personnel posted in Kashmir Valley for keeping their families at last place of posting, if retention of Government accommodation has not been availed.**
- **Bus Services for the wards of CAPFs personnel - School bus facility is provided to the wards of CAPFs & Assam Rifles personnel deployed in J&K, LWE and North Eastern States.**
